

(c) what steps have been taken to collect the arrears ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) A sum of Rs. 5.96 crores was outstanding on 1.5.1969 in respect of bills issued upto 31st January, 1969.

(b) Rs. 2.92 crores.

(c) Steps, such as, personal contact and correspondence, disconnection of telephones are taken with a view to recovery.

Report of Khosla Commission on the Job Security in Foreign Oil Companies

738. DR. RANEN SEN :
SHRI JAGESHWAR YADAV :
SHRI P. C. ADICHAN :
SHRI JHARKHANDE RAI :
SHRI RAMAVATAR SHASTRI :
SHRI SARJOO PANDEY :
SHRI INDRAJIT GUPTA :
SHRI YOGENDRA SHARMA :
SHRI C. JANARDHANAN :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the tripartite meeting on labour held on the 15th October, 1969 in Delhi and discussed the report of the Khosla Commission on job security in foreign oil companies ;

(b) if so, the decisions taken by the tripartite meeting on the report ; and

(c) the details of Government's final decisions on the report ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) The Report of the Gokhale (not Khosla) Commission of Inquiry of Job Security in Oil Companies (Including Refineries) was discussed at the tripartite meeting on October 15, 1969.

(b) and (c). A copy of the conclusions arrived at the meeting is laid on the Table of the House. [Placed in Library. See No. I.T.—2036/69.] The result of the bipartite discussions is yet to be reported to the Ministry.

Allocation of Funds for Irrigation and Agricultural Development Work

739. SHRI SHIVA CHANDRA JHA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that Government are planning to allot more funds to irrigation and other agricultural development works in view of the nationalisation of the 14 major banks ;

(b) if so, the details thereof, specially for Bihar in general and Darbhanga district in particular ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-SAHIB SHINDE) : (a) to (c). Since no additional resources have accrued to Government because of nationalisation of banks the question of allotting more funds for any scheme does not arise.

Drought in Bihar

740. SHRI SHIVA CHANDRA JHA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the crops in Darbhanga District in General and Madhubani sub-division in particular in Bihar have been badly affected by drought and water pests ;

(b) if so, the details thereof ;

(c) whether the people of these areas, specially of the Madhubani sub-division have made representation to the Central Government for declaring the Madhubani sub-division area a famine areas ; and

(d) if so, the reaction of the Central Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) to (d). The required details have been called for from the Government of Bihar and will be laid on the Table of the Sabha as soon as received.